

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT THE HONOURABLE MR. JUSTICE ASHOK MENON

FRIDAY, THE 08TH DAY OF MAY 2020 / 18TH VAISAKHA, 1942

CRIMINAL M.C. NO.2588 OF 2020

CRIME NUMBER NOT KNOWN OF CHERUPPULASSERY POLICE STATION,
PALAKKAD DISTRICT

PETITIONER

MOHAMMED ASHARAF, SON OF MOIDUTTY, AGED 32 YEARS,
RESIDING AT KIZHANGAMUNDAYIL, EZHUVANTHALA,
NELLAYA VILLAGE, OTTAPPALAM TALUK,
PALAKKAD DISTRICT

(OWNER OF LORRY BEARING REGISTRATION NO. KL-41-8187 AND
UNREGISTERED (FOR REGISTRATION) EXCAVATOR JCB)

BY ADV. SRI.P.M. ZIRAJ

RESPONDENTS

1. STATE OF KERALA REPRESENTED BY PUBLIC PROSECUTOR,
HONOURABLE HIGH COURT OF KERALA, ERNAKULAM-682031
2. THE SUB INSPECTOR OF POLICE,
CHERPULASSERY STATION,
PALAKKAD DISTRICT, PIN-679503
3. THE SUB COLLECTOR (RDO), OTTAPPALAM, PALAKKAD
DISTRICT, PIN-670101
4. THE DISTRICT COLLECTOR, PALAKKAD, PIN-678001
5. THE DISTRICT GEOLOGIST, PALKKAD, PIN-678001

BY SRI.C.S.HRITHWICK, PUBLIC PROSECUTOR

THIS CRIMINAL MC HAVING COME UP FOR ADMISSION ON
08.05.2020, THE COURT ON THE SAME DAY ORDERED THE FOLLOWING:

ASHOK MENON, J.

Cri.MC No.2588 of 2020

Dated this the 8th day of May, 2020

O R D E R

Post on 12.5.2020.

**ASHOK MENON
JUDGE**

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